

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.112/241-242/NCLT/AHM/2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company:

Harsh Dubal & Anr

V/s

White River Corporation Pvt Ltd & Ors

Section:

241-242 of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Pranjal Buch appeared for Petitioner.

Learned Counsel Mr. Aalay Shah appeared for Respondent.


Learned Counsel for Petitioner submits that company is struck off and it is required to be revived. We directed Petitioner to take up necessary proceeding for revival.

Matter to appear for further consideration on 03.05.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 16th day of March, 2021

Prakash


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**